D.O.C. No. 207/19/2017/AD.VIII(EC)

Dated, the 15th December, 2017

Dear Colleagues,


Your attention is drawn to letter F.No. 917/05/LED/HRD-ID/2017 dated 3.11.2017 (copy enclosed) regarding the National LED programme launched by the Hon’ble Prime Minister on 5th January 2015, to facilitate rapid adoption of LED based home and street lighting across the country. Pursuant to the above the Central Government has taken a decision for mandatory installation of LED based lighting and energy efficient equipments (Fans & ACs) in all Government buildings.

2. This programme is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company of four power sector Central PSUs. EESL works on Energy Services Company (ESCO) model wherein upfront investment is done by EESL and the investment is recouped on annuity basis with performance based guaranteed energy saving during the project period.

3. Accordingly, Ministry vide O.M. No. 25(24)/E.Coord/2017 dated 04.08.2017 and Background Note issued vide letter No. 25(24)/E.Coord/2017 dated 27.9.2017 has requested the field formations to initiate action for installation/conversion of LED based lights & energy efficient equipments and also ensure that the existing non-LED based lightings are replaced with LED lights. Field formations were further advised to implement this project through M/s EESL by entering into an Energy Performance Agreement with them.

4. As progress of this project is being monitored by the Cabinet Secretary and Revenue Secretary on Fortnightly Basis, you are directed to take appropriate necessary action on priority basis and also furnish the fortnightly reports in the format given below to DGHHRD for compiling the data for onward submission to the Ministry.
5. Reports for the 1st Fortnight should reach by 18th of the month and for the 2nd fortnight, report should reach by 3rd of the succeeding month positively. Reports be sent by e-mail at landdghrd@gmail.com. The first fortnightly report should be sent by 18th December, 2017 positively.

**PROFORMA TO PROVIDE INFORMATION REGARDING PREMISES & INSTALLATION OF LED BASED LIGHTING**

**Report for the Fortnight ending ___________.**

Name of the Zone/ Directorate: ________________

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<thead>
<tr>
<th>S.No.</th>
<th>Ministry</th>
<th>Deptt.</th>
<th>Organization Name</th>
<th>Subordinate/ Attached/ CPSUs</th>
<th>Premises status Owned/ Rented/ leased</th>
<th>LED Based Lighting Installation completed (Yes/No)</th>
<th>Remarks</th>
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With <br> <br> Best wishes,

Your sincerely,

(S. Ramesh)

To <br> <br> All Principal Chief Commissioners/Chief Commissioners of Customs <br> All Principal Chief Commissioners/Chief Commissioners of CGST & Central Excise <br> All Principal Directors General/Directors General under Central Board of Excise & Customs. <br> Copy to WEBMASTER, to place on CBEC Website with a ticker.